

Child trafficking cases

†1063. SHRI PRABHAT JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the child trafficking cases in the country have increased considerably in the recent days, if so, the details thereof;

(b) whether Central Government has directed all States to appoint special women protection officer to strictly check the child trafficking; and

(c) if so, the details thereof and the States which have appointed special women protection officer in compliance of the order?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) As per the information provided by the National Crime Records Bureau (NCRB), a total 991, 1361 and 2204 cases of child trafficking were reported during 2012, 2013 and 2014, respectively.

(b) and (c) 'Public Order' and 'Police' as per the Seventh Schedule of the Constitution of India are State subjects and as such detection, registration, investigation and prevention of crime is primarily the responsibility of the State Governments. However, Government of India has taken various steps to combat human trafficking through strengthening the implementation mechanism of law enforcement responses and issuing advisories on human trafficking from time to time, which are available at www.mha.gov.in.

MHA issued advisories on Preventing and Combating Human Trafficking in India on 9.9.2009 and on Human Trafficking as Organized Crime dated 30.4.2012, wherein it has *inter-alia* been advised to States/UTs to implement the Immoral Trafficking (Prevention) Act, 1956 which under Section 13 says that the State Government may appoint 'Special Police Officers (SPOs) and the 'Non-official advisory bodies' to advise the SPOs for dealing with offences under the Act.

In addition, an advisory dated 22nd June, 2016 has been issued for deployment of Special Mahila Police Volunteers (MPVs) who are entrusted with reporting incidents of trafficking and any other forms of violence against women and children. These advisories are available at following links:

- (i) http://mha.nic.in/sites/upload_files/mha/files/Advisory-on-HTrafficking-09.9.2009.pdf
- (ii) http://mha.nic.in/sites/upload_files/mha/files/advisory%20HT%20as%20organised%20crime%20on%2030.4.2012.pdf
- (iii) http://mha.nic.in/sites/upload_files/mha/files/AdviosryMVPS_22062016.pdf

† Original notice of the question was received in Hindi.